### Total Number of Discontinued Old Age and Widow Pensions

#### 80 Sh. BALRAJ KUNDU(Mehem)

Minister of State for Social Justice and Empowerment

Will the Minister of State for Welfare of Social Justice and Empowerment be pleased to state:-

- a) The total number of old age and widow pensions discontinued in the State from the year
  2019 till to date togetherwith the criteria adopted by the Government for it; and
- b) The reasons for which the old age and widow pensions have been stopped for months again and again ?,

# OM PRAKASH YADAV MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

Sir,

Question	Answer
The total number of old age and widow pensions discontinued in the State from the year	In the State, the pension of 2,92,789 citizen related to Old Age Allowance/Pension has been stopped from year 2019 as on date. Out of which the Old Age Pension/Allowance of 2,77,115 citizens was stopped because of their death. During the period mentioned above, widow pension pertaining to 52,479 out of total 56,338 beneficiaries was stopped as a result of their death.
2019 till to date togetherwith the criteria adopted by the Government for it; and	As is evident, there are different factors, like death, lost, wrong Aadhar number, annual income limit of more than 2.00 lakh, shown as dead in Parivar Pehachan Patra, shown as Ex-servicemen in Parivar Pehachan Patra, shown as Government Pensioner in Parivar Pehachan Patra, shown as Government employee in HRMS and shown as dead by Saksham employee and in widow pension due to inclusion of Husband's Name, the pension is temporally stopped. After verification from regional offices the pension is re-instated or stopped permanentaly, as the case may be.
	The pension is temporally stopped on the basis of above mentioned factors, which is re-instated if the beneficiary is found eligible on the basis of verification.

## बंद की गई वृद्धावस्था सम्मान भत्ता और विधवा पेंशन की कुल संख्या

#### 80 श्री बलराज कुण्डु (महम)

क्या सामाजिक न्याय और अधिकारिता राज्य मंत्री यह बताने की कृपा करेंगे कि :--

- क) वर्ष 2019 से अब तक राज्य में बंद की गई वृद्धावस्था सम्मान भत्ता और विधवा पेंशन की कुल संख्या के साथ—साथ इसके लिए सरकार द्वारा अपनाए गए कारक तथा
- ख) किन कारणों से वृद्धावस्था और विधवा पेंशन को महीनों से बार–बार रोक दिया गया है ?

ओमं प्रकाश यादव

सामाजिक न्याय एवं अधिकारिता राज्यमंत्री

श्रीमान जी,

727
उत्तर
है जोकि सत्यापन उपरांत पनः पात्र पाए गए लाभार्थियों की पेंचन पात्रम